

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1231

ANSWERED ON:12.12.2013

NATIONAL WATER POLICY

Aaron Rashid Shri J.M.;Meghwal Shri Arjun Ram ;Semmalai Shri S.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether National Water Policy prohibits setting up of industrial plants on the banks of rivers situated in the thickly populated areas of the country and if so, the details thereof;
- (b) whether certain State Governments across the country have permitted setting up of industrial plants on the bank of rivers in their respective States;
- (c) if so, the States who have violated the norms of the water policy during the last five years and the action being taken by the Government for strict compliance of the National Water Policy by all the States of the country;
- (d) whether the new national water policy is likely to have any impact over the Farmers' Rights Act;
- (e) if so, the details thereof and the steps proposed to be taken thereon; and
- (f) the details of names of the States having separate water policy as per the National Water Policy of 2012 and the names of the States/UTs that have not yet enacted separate State Water Policy?

Answer

THE HON'BLE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) No, Madam.
- (b) Information regarding grant of permission by State Governments for setting up industrial plants on the banks of the rivers is not maintained with the Central Government.
- (c) Does not arise in view of reply to part (a) above.
- (d) No, Madam. The National Water Policy, 2012 would not impact on the Protection of Plant Varieties and Farmers Right Act, 2001.
- (e) Does not arise in view of reply to part (d) above.
- (f) A Statement indicating the status of formulation of State Water Policies by the States / Union Territories is Annexed.